

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 766 of 2020

IN THE MATTER OF:

M/s Metal Gems

...Appellant

Versus

M/s Saranya Forgings & Engineers India Pvt. Ltd.

...Respondent

Present:-

For Appellant: Mr. Harsh Surana and Mr. Sandeep Malik, Advocates.

For Respondent: None

O R D E R
(Virtual Mode)

23.12.2020 Mr. Harsh Surana, Advocate submits that notice has been served on Respondent. The Appellant may file proof of service of notice alongwith Affidavit of service.

None present for Respondent.

Respondent may file Reply Affidavit within two weeks.

List the Appeal 'For Admission (After Notice)' hearing on **4th February, 2021.**

[Justice A.I.S. Cheema]
Member (Judicial)

[V.P. Singh]
Member (Technical)

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